

III. For rule 348, the following rule shall be substituted, namely:-

“348. Copies of judgments in certain cases to be forwarded to the Professor of Medical jurisprudence, Medical College, Madras and Professor of Medical Jurisprudence, Medical College, Madurai:-

All Magistrates shall forward to the Professor of Medical Jurisprudence, Medical College, Madras or the Professor of Medical Jurisprudence, Medical College, Madurai, as the case may be, copies of the Judgments or final orders in those cases in which their evidence had been taken.”

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